

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'

Meeting No. 7/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 13.05.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:1/21/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Approved
HQ File :01/87/050/00383/AM09/	RLA File :08/24/040/00100/AM09/	Lic.No/Date:0810074131 22.08.2008	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin CA-3045 (60% Resin content)	80000.000	K.G	6450000.00	150000.00 US\$
				Total	6,450,000.00	150,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	19360.000	K.G	1419000.00	33000.00 US\$
2	15200000	Glycerine	6400.000	K.G	301000.00	7000.00 US\$
3	29053100	Mono Ethylene Glycol (MEG)	2640.000	K.G	215000.00	5000.00 US\$

4	29141990	Cyclo Hexanon	2560.000	K.G	258000.00	6000.00 US\$
5	29023000	Toluene (THIS LICENCE HAS BEEN ISSUED AS PER PARA 4.7 OF H.B.POLICY & SUBJECT TO FIXATION OF SION BY ALC NEW DELHI.)	35840.000	K.G	2365000.00	55000.00 US\$
				Total	4,558,000.00	106,000.00

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 12.05.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin CA-3045 (60% Resin Content)	1 kg	1. Phthalic Anhydride	0.242 kg
		2. Glycerine	0.080 kg
		3. Mono Ethylene Glycol (MEG)	0.033 kg
		4. Cyclo Hexanon	0.033 kg
		5. Toluene	0.448 kg

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Case No.:21/2/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Approved
HQ File :01/87/050/00732/AM09/	RLA File :03/95/040/00912/AM09/	Lic.No/Date:0310505490 04.02.2009	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235090	63/0- EUROHEAD CAPS MADE OUT OF L D P E AND SYNTHETIC RUBBER DISC NT WT OF LDPE UNDER EO: 21687.75 KGS SYNTHETIC RUBBER DISC MADE OUT OF BROMO BUTYL UNDER EO : 42,52,500 PCS	4252500.000	Number	8501500.00	173500.00 US\$
				Total	8,501,500.00	173,500.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011001	L D P E GRANULES MOULDING GRADE	22772.100	K.G	1877239.00	38311.00 US\$
2	40149090	SYNTHETIC RUBBER DISC MADE OUT OF BROMO BUTYL	4337550.000	Number	5723200.00	116800.00 US\$
				Total	7,600,439.00	155,111.00

Decision: With oral comments of representative of D/o C&PC, adhoc norms are **approved** with norms as per **SION H-25** for export item & import item No. 1 and **Net to Net** for import item 2.

2.2 Following applications are **withdrawn**:

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Case No.:1/3/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Approved
HQ File :01/87/050/00005/AM10/	RLA File :03/94/040/01077/AM09/	Lic.No/Date:0310514351 02.04.2009	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39001909	63/0- POLYTHYLENE COMPOUND (containing 35+/- 1% LLDPE, and 65 +/- 1% Calcium Carbonate)	520.000	M.T	15412800.00	312000.00 US\$
				Total	15,412,800.00	312,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) Granules BASE POLYMER	182.000	M.T	11443250.00	227500.00 US\$
2	28365000	CALCIUM CARBONATE FILLER	338.000	M.T	2720224.00	54080.00 US\$
				Total	14,163,474.00	281,580.00

Decision: RLA, Mumbai vide their letter dated 02.04.2009 have informed that advance authorization was issued on **repeat basis** to firm on the basis of NC decision in its Meeting No. 20/87-ALC1/2008 dated 27.08.2008 (F. No. 01/87/050/00260/AM09). Hence, the Committee decided to **withdraw** the case.

Case No.:7/7/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Approved
HQ File :01/87/050/00044/AM10/	RLA File :05/24/040/00045/AM10/	Lic.No/Date:0510240648 30.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE SOFT FOR GUMBOOT (IN VARIOUS COLOURS)	407.000	M.T	25427325.00	498575.00 US\$
				Total	25,427,325.00	498,575.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	203.500	M.T	8821725.00	172975.00 US\$
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	154.660	M.T	9465192.00	185592.00 US\$
3	28365000	CALCIUM CARBONATE	16.280	M.T	124542.00	2442.00 US\$
4	38122090	STABLIZER HANSA DIS T-4	3.053	M.T	311355.00	6105.00 US\$
				Total	18,722,814.00	367,114.00

Decision: CLA, New Delhi vide their letter dated 01.05.2009 have informed that advance authorization was issued on repeat basis to firm on the basis of NC decision in its Meeting No. 29/87-ALC1/2008 dated 29.10.2008. Hence, the Committee decided to **withdraw** the case.

2.3 Following applications are **rejected**:

5	Case No.:32/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM)	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Rejected
	HQ File :01/87/050/00210/AM09/	RLA File :05/24/040/00320/AM07/	Lic.No/Date:0510220805 22.05.2008	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- Polyurethane - 8022	19200.000	K.G	1840320.00	40896.00 US\$
				Total	1,840,320.00	40,896.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29054100	Trimethylol Propane (TMP)	2014.080	K.G	259413.50	5639.42 US\$
2	29152100	Acetic Acid Glacial	6873.600	K.G	252948.48	5498.88 US\$
3	22071001	Denatured Ethyl Alcohol (95% minimum)	4963.200	K.G	114153.60	2481.60 US\$
4	29291020	Toluene Di Isocyanate (TDI)	7584.000	K.G	767500.80	16684.80 US\$
				Total	1,394,016.38	30,304.70

Decision: Committee discussed case in light of D/L No. 46011/32/2008-PC.II dated 10.07.2008 issued by D/o C&PC and followed by reminder issued by DGFT on 21.11.2008, 21.12.2008 and 17.03.2009. It has been observed that firm has failed to furnish information despite of repeated reminders issued to them, hence Committee decided to **reject** application of firm and to give directions to RLA not to issue further Advance Authorization for above export product till further directions from this office.

6	Case No.:33/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM)	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Rejected
	HQ File :01/87/050/00211/AM09/	RLA File :05/24/040/00749/AM07/	Lic.No/Date:0510220808 22.05.2008	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- Polyurethane - 3802	79200.000	K.G	7234920.00	160776.00 US\$

Total 7,234,920.00 160,776.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29094400	Monoethylene Glycol	26611.200	K.G	1224115.20	26611.20 US\$
2	29054100	Trimethylol Propane (TMP)	221.760	K.G	28562.69	620.93 US\$
3	29171200	Adipic Acid	19324.800	K.G	1422305.28	30919.68 US\$
4	29173500	Phthalic Anhydride	17107.200	K.G	904970.88	19673.28 US\$
5	29173600	Terephthalic Acid	13701.600	K.G	630273.60	13701.60 US\$
6	38159000	Fascate 4101	39.600	K.G	118404.00	2574.00 US\$
7	28352690	Triphenyl Phosphate	39.600	K.G	9108.00	198.00 US\$
8	29152100	Acetic Acid Glacial	11341.440	K.G	417364.99	9073.15 US\$
9	22071001	Denatured Ethyl Alcohol (95% minimum)	8189.280	K.G	188353.44	4094.64 US\$
10	29152300	Cobalt Acetate	1.822	K.G	5027.62	109.30 US\$
				Total	4,948,485.70	107,575.78

Decision: Committee discussed case in light of D/L No. 46011/32/2008-PC.II dated 01.05.2008 issued by D/o C&PC and followed by reminder issued by DGFT on 21.11.2008, 21.12.2008 and 17.03.2009. It has been observed that firm has failed to furnish information despite of repeated reminders issued to them, hence Committee decided to **reject** application of firm and to give directions to RLA not to issue further Advance Authorization for above export product till further directions from this office.

7	Case No.:35/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Rejected
	HQ File :01/87/050/00213/AM09/	RLA File :05/24/040/00748/AM07/	Lic.No/Date:0510220806 22.05.2008	Defer Date:13.05.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- Polyurethane - 8022	19200.000	K.G	1840320.00	40896.00 US\$
				Total	1,840,320.00	40,896.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29054100	Trimethylol Propane (TMP)	2014.080	K.G	259413.50	5639.42 US\$
2	29152100	Acetic Acid Glacial	6873.600	K.G	252948.48	5498.88 US\$
3	22071001	Denatured Ethyl Alcohol (95% minimum)	4963.200	K.G	114153.60	2481.60 US\$

4	29291020	Toluene Di Isocyanate (TDI)	7584.000	K.G	767500.80	16684.80 US\$
				Total	1,394,016.38	30,304.70

Decision: Committee discussed case in light of D/L No. 46011/32/2008-PC.II dated 10.07.2008 issued by D/o C&PC and followed by reminder issued by DGFT on 21.11.2008, 21.12.2008 and 17.03.2009. It has been observed that firm has failed to furnish information despite of repeated reminders issued to them, hence Committee decided to **reject** application of firm and to give directions to RLA not to issue further Advance Authorization for above export product till further directions from this office.

2.4 Following application is **transferred**:

46	Case No.: 11/7/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Transferred to different Section
	HQ File :01/87/050/00048/AM10/	RLA File :03/94/040/00055/AM10/	Lic.No/Date:0310518881 07.05.2009	Defer Date: 13.05.2009
	Position: The Committee decided to transfer the case to DES-IV Section as the export item is related to Chemical.			

2.4 Following applications are **deferred**:

1	Case No.: 660/24/87-ALC1/2007	Party Name:TETRA PAK INDIA PVT LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00990/AM07/	RLA File :31/24/040/00387/AM07/	Lic.No/Date:3110028105 12.02.2007	Defer Date: 10.06.2009
	Position: D.O. has been sent to RLA on 27.03.2009 for sending application copy. Copy of application is awaited from RLA. A D.O. letter may again be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

2	Case No.: 3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date: 10.06.2009

Position: Firm vide their letter dated 17.04.2009 has desired time to furnish information. Committee decided to give time to furnish information till 30.05.2009.

3	Case No.: 46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date: 10.06.2009
	Position: Reply is awaited from firm.			

4	Case No.: 8/38/87-ALC1/2008	Party Name:MAX INDIA LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00605/AM09/	RLA File :22/24/040/00009/AM09/	Lic.No/Date:2210007786 12.05.2008	Defer Date:27.05.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.: 2/13/87-ALC1/2008	Party Name:POLY FLUORO LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.: 19/14/87-ALC1/2008	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:08.07.2009
	Position: D/L No. 46011/63/2007-PC.II dated 12.08.2008 issued by D/o C&PC and followed by reminders from DGFT on 27.03.2009 & 29.04.2009. Final reminder may be issued to firm by DGFT.			

10	Case No.: 7/17/87-ALC1/2008	Party Name:PIONEER PLAST	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00324/AM09/	RLA File :09/24/040/00050/AM09/	Lic.No/Date:0910034778 24.07.2008	Defer Date:03.06.2009

Position: Reply is awaited from firm.

12	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:27.05.2009
	Position: Reply is awaited from firm.			

13	Case No.:5/25/87-ALC1/2008	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:24.06.2009
	Position: D/L No. 46011/23/2009-PC.II dated 28.04.2009 issued by D/o C&PC; reminder may be issued to firm by DGFT.			

14	Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:24.06.2009
	Position: D/L No. 46011/30/2009-PC.II dated 28.04.2009 issued by D/o C&PC; reminder may be issued to firm by DGFT.			

15	Case No.:4/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00514/AM09/	RLA File :03/95/040/00079/AM09/	Lic.No/Date:0310492684 03.11.2008	Defer Date: 08.07.2009
	Position: D/L No. 46011/99/2008-PC-II dated 28.01.2009 issued by D/o C&PC and followed by reminder from DGFT on 27.03.2009. Final reminder may be issued to firm by DGFT.			

16	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:08.07.2009
	Position: D/L No. 46011/99/2008-PC-II dated 28.01.2009 issued by D/o C&PC and followed by reminder from DGFT on 27.03.2009. Final reminder may be issued to firm by DGFT.			

17	Case No.:16/31/87-ALC1/2008	Party Name:BIG BAGS INTERNATIONAL PVT LTD .,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00526/AM09/	RLA File :07/24/040/00388/AM09/	Lic.No/Date:0710060898 05.11.2008	Defer Date:24.06.2009
	Position: D/L No. 46011/241/2005-PC-II dated 12.01.2009 issued by D/o C&PC and followed by reminder from DGFT on 25.03.2009. Final reminder may be issued to firm by DGFT.			

18	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:3/32/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00531/AM09/	RLA File :17/24/040/00088/AM09/	Lic.No/Date:1710002243 07.11.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:8/32/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00536/AM09/	RLA File :04/24/040/00193/AM09/	Lic.No/Date:0410099915 11.11.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:11/33/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00551/AM09/	RLA File :08/24/040/00042/AM09/	Lic.No/Date:0810076027 18.11.2008	Defer Date:24.06.2009
	Position: D/L No. 46011/111/2008-PC.II dated 30.12.2008 issued by D/o C&PC and followed by reminder from DGFT on 25.03.2009. Final reminder with D/L may be issued to firm by DGFT.			

22	Case No.:2/34/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred

	HQ File :01/87/050/00553/AM09/	RLA File :05/24/040/00513/AM09/	Lic.No/Date:0510231247 20.11.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:3/34/87-ALC1/2008	Party Name:IPB. PLASTICS	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00554/AM09/	RLA File :05/24/040/00514/AM09/	Lic.No/Date:0510231248 20.11.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:7/36/87-ALC1/2008	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00584/AM09/	RLA File :34/24/040/00164/AM09/	Lic.No/Date:3410022889 10.12.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:7/38/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00604/AM09/	RLA File :03/94/040/00753/AM09/	Lic.No/Date:0310499027 19.12.2008	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:27.05.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:1/39/87-ALC1/2008	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00621/AM09/	RLA File :52/24/040/00025/AM09/	Lic.No/Date:5210025062 29.12.2008	Defer Date:27.05.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.:12/39/87-ALC1/2008	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00632/AM09/	RLA File :05/24/040/00601/AM09/	Lic.No/Date:0510233642 31.12.2008	Defer Date:27.05.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.:1/41/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:27.05.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:1/42/87-ALC1/2008	Party Name:I.P.B. PLASTICS	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00643/AM09/	RLA File :05/24/040/00606/AM09/	Lic.No/Date:0510234387 13.01.2009	Defer Date:27.05.2009
	Position: Reply is awaited from firm.			

31	Case No.:3/42/87-ALC1/2008	Party Name:TWIN HILL PAINTS PVT. LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00645/AM09/	RLA File :03/95/040/00830/AM09/	Lic.No/Date:0310502548 16.01.2009	Defer Date:27.05.2009
	Position: Reply is awaited from firm.			

32	Case No.:9/42/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00651/AM09/	RLA File :05/24/040/00605/AM09/	Lic.No/Date:0510234725 20.01.2009	Defer Date:27.05.2009
	Position: Reply is awaited from firm.			

34	Case No.: 6/2/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00717/AM09/	RLA File :03/95/040/00729/AM09/	Lic.No/Date:0310510117 03.03.2009	Defer Date: 10.06.2009
	Position: D/o C&PC will furnish comments.			

37	Case No.: 8/7/87-ALC1/2009	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00045/AM10/	RLA File :05/24/040/00055/AM10/	Lic.No/Date:0510240649 30.04.2009	Defer Date:08.07.2009
	Position: With DIPP letter dated 13.05.2009, the following information may be called from the firm: i) Detailed technical specification and percentage composition of each of the import item; ii) Justification for 25% wastage asked for indicating wastage at each stage of manufacture; iii) Production of item of export under reference and corresponding consumption of raw material duly Central Excise for the last one year.			

38	Case No.: 1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

39	Case No.: 2/7/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00039/AM10/	RLA File :08/24/040/00021/AM10/	Lic.No/Date:0810079685 01.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

40	Case No.: 3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
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	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

41	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

42	Case No.:5/7/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00042/AM10/	RLA File :03/95/040/00017/AM10/	Lic.No/Date:0310518148 04.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

43	Case No.:6/7/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00043/AM10/	RLA File :03/95/040/00016/AM10/	Lic.No/Date:0310518245 04.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

44	Case No.:9/7/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00046/AM10/	RLA File :05/24/040/00790/AM09/	Lic.No/Date:0510240873 05.05.2009	Defer Date: 10.06.2009
	Position: New case; copy of application is awaited from RLA.			

45	Case No.:10/7/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2009 13.05.2009	Status: Deferred
	HQ File :01/87/050/00047/AM10/	RLA File :03/95/040/00827/AM09/	Lic.No/Date:0310518702 06.05.2009	Defer Date: 10.06.2009

Position: New case; copy of application is awaited from RLA.
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Meeting ended with thanks to Chair and all participants.
